

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3383

ANSWERED ON:12.02.2014

AUTHENTICITY OF COMPLAINTS

Jaiswal Shri Gorakh Prasad ; Vasava Shri Mansukhbhai D.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the procedure to cross-check authenticity of complaints received by CBI and criterion adopted for it;
- (b) the name of the department to which most of these complaints relate to;
- (c) the total number of authentic complaints received during the last three years and the number of complaints on which cases have been registered; and
- (d) the total number of complaints on which cases have not been registered during the last three years and the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) CBI has well defined system and procedure under Chapter 8 of CBI (Crime) Manual, 2005 to deal with all the Complaints and disposal thereof.
- (b) Most of the complaints relate to Department of Financial Services, M/o Finance.
- (c) & (d) Details regarding complaints registered by the CBI during the last 03 years i.e. 2011, 2012, 2013 and 2014 (up-to 31.1.2014); the number of registered complaints on which cases have been registered and number of Registered Complaints on which cases have not been registered and the reasons thereof are enclosed as Annexure-A.